

MR. DEPUTY CHAIRMAN: Okay. Now, take your seat. ...*(Interruptions)*... That is okay.

SHRI Y.S. CHOWDARY: The Government has to make some commitment.

MR. DEPUTY CHAIRMAN: Please take your seat. Mr. Chowdary, take your seat. I permitted you and that was the promise. You take your seat now. ...*(Interruptions)*... Take your seat. That was the promise. ...*(Interruptions)*... That was the promise. You take your seat. ...*(Interruptions)*...

Now, we take up further consideration of the Marriage Laws (Amendment) Bill, 2010. Dr. Najma Heptulla. ...*(Interruptions)*... Shri Narendra Kumar Kashyap. ...*(Interruptions)*... Shrimati Jharna Das Baidya.

SHRI K. N. BALAGOPAL: Sir, how can she speak? The House is not in order. ...*(Interruptions)*... How can she speak, Sir? There is no order in the House. ...*(Interruptions)*...

WITHDRAWAL OF MEMBERS

MR. DEPUTY CHAIRMAN: After the House is over, you talk to the Minister. ...*(Interruptions)*... Please, please, please. ...*(Interruptions)*... See, you have given an assurance that you will not come to the Well once you are allowed to speak. ...*(Interruptions)*... Mr. Chowdary, go back to your seat. ...*(Interruptions)*... You go back to your seat. ...*(Interruptions)*... You go back to your seat. ...*(Interruptions)*... You go back to your seat. ...*(Interruptions)*... I will have to expel you. ...*(Interruptions)*... I will have to expel you, I am telling you. ...*(Interruptions)*... I will be forced to take action, I am saying. ...*(Interruptions)*... One minute... ...*(Interruptions)*... आप मेरी बात सुनिए। (व्यवधान)... One minute, you listen to me. ...*(Interruptions)*... Please, one minute, you listen to me. See, I am only making a humble request that I will be forced to take action under Rule 255. So, I request you to go back to your seats...*(Interruptions)*... I will be forced to take action. ...*(Interruptions)*... I will take action. ...*(Interruptions)*... Unless you go back, I will... ...*(Interruptions)*... What can I do? You approach the Government in your own way. ...*(Interruptions)*... You approach... ...*(Interruptions)*... Here, Government is only one

party. This is the House of the States. ...(Interruptions)... All States are represented here. I cannot direct the Government. ...(Interruptions)... I am going to invoke Rule 255, I am telling you. ...(Interruptions)... You may interpret anything. ...(Interruptions)... Don't make me to do that, please. ...(Interruptions)... Don't make me to do the unpleasant job. ...(Interruptions)... I request other Andhra friends to persuade them. Don't make me to do the unpleasant job of invoking Rule 255. ...(Interruptions)... I request other Andhra friends to persuade them. ...(Interruptions)... No; please go back to your seats. ...(Interruptions)... Go back to your seats. ...(Interruptions)...

श्री मोहम्मद अदीब (मध्य प्रदेश): सर, ...(व्यवधान)... हाउस चलने दीजिए। ...(व्यवधान)...

†جناب محمد ادیب : سر۔ (مداخلت)۔ ہاؤس چلنے دیجئے

—(مداخلت)—

MR. DEPUTY CHAIRMAN: I will be forced to take action. ...(Interruptions)... I am requesting you once again. ...(Interruptions)... I am requesting you once again. ...(Interruptions)... I am going to invoke Rule 255. You will have to be removed. ...(Interruptions)... I have to run the House. ...(Interruptions)...

SHRI SATYAVRAT CHATURVEDI: What humble request is it? ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Why don't you talk to them? ...(Interruptions)... Parliamentary Affairs Minister, why don't you talk to them? ...(Interruptions)...

संसदीय कार्य मंत्रालय में राज्य मंत्री और योजना मंत्रालय में राज्य मंत्री (श्री राजीव शुक्ल): सर, पिछली बार जब इस मामले पर सदन में बहस कराई गई थी, तो उसमें ये लोग भी सहमत थे। उन्होंने भी एक घंटे में अपनी बात रखी थी। उसके बाद श्री पी. विदम्बरम ने, जो तत्कालीन गृह मंत्रालय का काम देख रहे थे, इनके कहने पर अपना पूरा बयान दिया था। सरकार की तरफ से ऑलरेडी बयान आ चुका है। उसी बयान को हम मानते हैं कि यह सरकार का बयान है। उसके बाद ये शांत हो गए, लेकिन आज अचानक फिर उन्होंने वही शुरू कर दिया। तो सरकार की तरफ से बयान आ चुका है। अब हम इनको कौन-सा नया बयान दे दें? ...(व्यवधान)... केबिनेट मीटिंग ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: I will have to take action. ...(Interruptions)... Are you going back? ...(Interruptions)... One second. ...(Interruptions)... Give me one

†Transliteration in Urdu script.

[Mr. Dututy Chairman]

minute, it is my request. ...(Interruptions)... My request is, give me one minute. ...(Interruptions)... It is my request. ...(Interruptions)... I want to convey something ...(Interruptions)... I will be forced to take action. ...(Interruptions).. I am requesting you to go back. ...(Interruptions)... Okay. ...(Interruptions)... Hon. Members, under the authority conferred on me by Rule 255 for Rules of Procedure and Conduct of Business of the House, I am hereby invoking Rule 255 of the Rules of Procedure and Conduct of Business of the Council of States, and under that authority, I am directing Mr. Chowdary and Mr. Ramesh to leave the House immediately. ...(Interruptions).. Please vacate. ...(Interruptions)... I am asking you, 'vacate'. ...(Interruptions).. The House is adjourned for thirty minutes.

The House then adjourned at fifty-six minutes
past two of the clock.

The House re-assembled at twenty-six minutes
past three of the clock,

[MR. DEPUTY CHAIRMAN in the Chair.]

GOVERNMENT BILLS--Contd.

The Marriage Laws (Amendment) Bill, 2010

MR. DEPUTY CHAIRMAN: Now, we shall take up further consideration of The Marriage Laws (Amendment) Bill, 2010. The other day, we had decided to give a maximum of one hour only to this Bill. Now, Dr. Najma A. Heptulla.

एक माननीय सदस्य: एक घंटा तो बहुत कम है। ...(व्यवधान)...

डा. नजमा ए. हेपतुल्ला (मध्य प्रदेश): आप बोलेंगे, तो मंत्री जी इस को बढ़ा देंगे। ...(व्यवधान)... वे ज्यादा टाइम के लिए अलाउ कर देंगे और डिप्टी चेयरमैन साहब भी बढ़ा देंगे। सर, जो पहला बिल आया था, उस पर हम सब लोग बोल चुके हैं। अब मंत्री जी इस लेजिस्लेशन को आठ अमेंडमेंट्स के साथ दोबारा इस हाउस में लेकर आए हैं, जब से मंत्री जी